

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No:- 1581 of 2022/RG/GS Dated:- 23-11-2022

The Judicial Officers as per **Annexure 'A'** are hereby nominated to participate in the following training programme being organized by J&K Judicial Academy at Jammu on 26th November 2022:-

S. No (1)	Topic (2)	Date/ time and Venue (3)
1.	<p>One day Workshop and Special Skill enhancement Training programme on :</p> <ul style="list-style-type: none">▪ Leadership role of the judge in the court Management including Case and Time Management, Control of Docket Flow, Managing Stress.▪ Canons of Judicial Ethics and Behaviour; Bangalore Principles of judicial Conduct, Code of Conduct, Qualities of a Judge, Communication skills and Personality development.	<p>26th November, 2022 10:AM Venue: J&K Judicial Academy, Jammu Campus.</p>

By Order

(Sanjeev Gupta)
Registrar General

No:- 40864-76/RG/GS Dated:- 23-11-2022

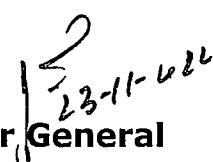
Copy to the:-

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to the Hon'ble Mrs. Justice Sindhu Sharma, Judge High Court of J&K and Ladakh.
3. Secretary to the Hon'ble, Mr. Justice Vinod Chatterji Koul, Judge High Court of J&K and Ladakh.
4. Secretary to the Hon'ble Mr. Justice Javed Iqbal Wani, Judge High Court of J&K and Ladakh,
5. Secretary to the Hon'ble Mr. Justice Wasim Sadiq Nargal, Judge High Court of J&K and Ladakh

..... For information of their Lordships.

6. Registrar Vigilance, High Court of J&K and Ladakh, for information
7. Director, J&K Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers, accordingly.

8. All Pr. District and Sessions Judge, UT of J&K, for information and necessary action
8. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar
9. F.A/C.A.O, High Court Main Wing, Srinagar.
10. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
11. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.


23-11-2022
Registrar General

ANNEXURE- A

The following Civil Judges (Sr./Jr. Division) of Jammu Province are nominated to participate in the Training Programme being organised by J&K Judicial Academy at Jammu on 26 November, 2022

S. No.	Name of Judicial Officer
1.	Mr. Mehmood Anwar al Nasir
2.	Mr. Manjeet Rai
3.	Mr. Manzoor Ahmed Khan
4.	Mr. Madan Lal
5.	Mr. Ramesh Lal
6.	Ms. Swati Gupta
7.	Ms. Geeta Kumari
8.	Ms. Anjana Rajput
9.	Ms. Rekha Kapoor
10.	Ms. Pooja Raina
11.	Ms. Pooja Gupta
12.	Mr. Slahuddin Ahmed
13.	Mr. Sunil Kumar
14.	Ms. Samriti Sharma
15.	Ms. Sumati Sharma
16.	Ms. Madhu Sharma
17.	Ms. Arti Devi
18.	Mr. Shafeeq Ahmed
19.	Ms. Kamiya Singh Andotra
20.	Mr. Rifaqat Hussain
21.	Mr. Ch. Ghulam Murtaza
22.	Ms. Priyanka Mahajan
23.	Ms. Maleeka Sharma
24.	Ms. Meera Bangotra
25.	Ms. Asma Choudhary
26.	Ms. Urvashi Raina
27.	Mr. Anjeet Singh
28.	Ms. Suhasni Vasisatha
29.	Mr. Tarun Mahajan
30.	Mr. Rohit Sharma
31.	Ms. Rashi Verma
32.	Ms. Shilpa Dogra
33.	Ms. Neena Thakur
34.	Ms. Saloni Anand
35.	Mr. Ahtzaz Ahmed
36.	Ms. Banu Bhasin
37.	Mr. Mahavir Singh
38.	Mr. Arvind Manhas
39.	Ms. Arusa chowdhary
40.	Mr. Jeevan Kumar
41.	Mr. Sunil Kumar
42.	Ms. Rekha Sharma